

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 2746 of 2016

*Khannagar Khapurja Silpanchal Puja .... Petitioner  
Committee*

Mr. Khirod Kumar Rout, Advocate  
-versus-

*State of Odisha and Others .... Opposite Parties*

Mr. Debakanta Mohanty, AGA,  
Mr. P. K. Nayak, Advocate for RMC,  
Mr. Debasis Nayak, Advocate for CMC,  
Mr. P. Mohanty, Advocate for BMC,  
Mr. L.N. Patel, Advocate for SMC,  
Mr. Iswar Mohanty, ASC (OWSSB) and  
Mr. P. K. Bhuyan, Advocate for WATCO

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K. PATTANAİK**

**ORDER**  
**02.08.2022**

**Order No.**

24. 1. None appears for the Berhampur Municipal Corporation despite service of notice. It is stated that Mr. Ramesh Chandra Sahoo, Advocate, usually appears on their behalf. Mr. Khirod Kumar Rout, learned counsel for the Petitioner states that he will serve a copy of this petition on Mr. Sahoo before the next date. He further states that he will prepare a summary of the affidavits filed thus far and file a written note of submissions by the next date.
2. List on 10<sup>th</sup> October, 2022.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(R.K. Pattanaik)**  
**Judge**